

(ii) Family Fares where the head of the family has to pay the full and the family members to pay half the fare for journey ex-India to U.K. and back.

Unearthing of Foreign Exchange Racket in Calcutta

1855. SHRI B. R. SHUKLA :
SHRI SAT PAL KAPUR :

Will the Minister of FINANCE be pleased to state :

(a) whether attention of Government has been drawn to the news item captioned "Revenue Board man scotches tax raid" which appeared in the 'BLITZ' dated 3rd June, 1972; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Yes, Sir.

(b) The matter is being investigated.

Indian Oxygen Limited

1856. SHRI S. C. SAMANTA : Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) whether before permitting the Indian Oxygen Limited to set up another Argon gas plant at Jamshedpur, the case was considered under the Monopolies and Restrictive Trade Practices Act; and

(b) if so, whether the foreign supplier of the plant will be given further share in the equity of this concern?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : (a) and (b). The proposal of Indian Oxygen Limited under the Monopolies and Restrictive Trade Practices Act, for

setting up an Argon Plant at Jamshedpur is under consideration of Government.

Production of Complex Fertilizers in Nangal and Sindri Fertilizer Plants

1857. SHRI S. C. SAMANTA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Nangal and Sindri Fertilizer Plants are in a position to commence immediately the production of complex fertilizers, if imported DAP is made available to them;

(b) whether his Ministry has tried to impress the Ministries of Finance and Agriculture about this possibility; and

(c) if so, the progress achieved so far?

THE MINISTER OF LAW, JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) : (a) to (c). The Fertilizer Corporation of India have indicated the possibility of production of NP Fertilizers at Nangal and NPK fertilizers at Sindri, if imported DAP is made available to them. The proposals are under examination.

Officers of the Indian Economic Service

1858. SHRI S. C. SAMANTA : Will the Minister of FINANCE be pleased to state the reasons for not considering the senior officers of the Indian Economic Service for the position of the Chief Economic Adviser in the Department of Economic Affairs.

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : It is not correct to state that senior officers of the Indian Economic Service have not been considered for the position of the Chief Economic Adviser in the Department of Economic Affairs.